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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.445/7/HDB/2018
NAME OF THE COMPANY	Mantena Constructions Pvt Ltd
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Ltd
NAME OF THE RESPONDENT(S)	Mantena Constructions Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil	Advocate	960-151415	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for admission.

Counsel for Financial creditor is present.

Counsel also filed memo along with annexures.

The copy of ^{petition} memo and annexures ^{were} sent to corporate debtor. ^{Memo was filed.}

Issue notice to the Corporate Debtor, Registry to prepare notice and counsel for Operational Creditor to collect the notice and serve notice on the Corporate Debtor and file proof of service.

List the matter on 05.09.2018.


Member(Judl)